

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 247 of 2012**

**Dated : 20<sup>th</sup> November, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Ltd. ... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory**  
**Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri**  
**Ms. Swagatika Sahoo**

**ORDER**

Admit. Issue notice to the Respondents returnable on 03.01.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.01.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**